NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/155, 156, 157/CAA/2017

NAME OF THE TRANSFEROR

: VISHWATEJ PROJECTS PVT LTD NK TELECOM PRODUCTS LTD

NAME OF THE TRANSFERRE

: HEXA WIND FARMS PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

Holklik Pennam

(1) PAWAN JHABAKH

Counsel for

2) ABISHER RAMAN

the Petitioners

(9686603576)

ORDER

Counsel for the Petitioner is directed to pay Rs.50,000/- each for the two reports submitted by the Chartered Accountants to the Office of the Official Liquidator within two weeks. Heard and **reserved for orders**.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk